Annexure-3

Name of the corporate debtor: MEGAA BAKERS PRIVATE LIMITED; Date of commencement of CIRP: 30.06.2022; List of creditors as on: 20.07.2022 in accordance with Section 25(2) (e), IBC,2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	1 State	SI. No. Nam	
Total	State Bank of India	Name of creditor	
	14.07.2022	Date of receipt	Detail
4,25,50,349.42	4,25,50,349.42	Amount claimed (₹) Amount of claim Nature of Amount covered by Amount covered by claim security interest (₹) guarantee (₹)	Details of claim received
4,25,50,349.42	1	Amount of claim admitted (₹)	
	secured	Nature of claim	
-	1	Amount covered by security interest (₹)	Details of claim admitted
1	1	Amount covered by guarantee (₹)	admitted
1	1	Whether related party?	
98.50%	98.50%	% voting share in CoC	
-		Amount of continge nt claim	
1	1	Amount of any mutual continge nt dues, that claim may be set-	Amount of
•	-	Amount of claim not admitted	
1		Amount of claim Remarks, i under verification any	
	•	Remarks, if any	(Annount III V)

